GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4817
ANSWERED ON 30TH MARCH, 2017

MOBILE APPS FOR ROAD SAFETY

4817. SHRI MAHEISH GIRRI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has launched two new mobile apps, m-Parivahan and e-challan related to road safety and customer facilitation on the Road Safety Week;
(b) if so, the details thereof along with cost of implementation of this program;
(c) whether the app m-Parivahan is to facilitate good samaritans with the help of technology if so, the details thereof; and
(d) the steps taken by the Government in this regard?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a)   Yes, Government has launched two new mobile apps – eChallan and mParivahan – related to Road Safety and Customer Facilitation.

(b)   eChallan is an integrated Enforcement solution to manage traffic violations through an Android based mobile app and back-end web application, for use by the Transport enforcement Wing and Traffic Police. This system is already operational in all Regional Transport Offices (RTOs) in the state of Uttar Pradesh. Both Transport Department and Traffic Police departments in a number of states are going to adopt this system shortly.

mParivahan is an empowering app for the citizen which provides access to various services, information and utilities related to the Transport Sector, bring convenience to citizen and transparency in the system. This app is already available for free download by citizen from Google Playstore. The apps also have additional functionalities – like Road accident and Traffic Violation Reporting by citizen, concept of virtual and enforceable DL/RC and so on, apart from a host of other technological advanced tools, utilities and services.

The development, state-wise customization, implementation support, and hosting requirements are being executed by NIC through funding provided by MoRTH for the National Transport MMP. Respective states would facilitate the implementation by procuring hand-held devices for eChallan devices, training, PMU/ Helpdesk Support etc. States will be responsible for providing infrastructure and support for back-end integration with the mParivahan app regarding management of Accident and Traffic Violation Reporting cases.

(c)   mParivahan app has the facility of reporting Road Accidents and Traffic Violations by citizen. Citizen can upload pictures/ videos/ audio clips using this app and along with the exact location details, the information can be transferred to the appropriate agency/ authority like Police, Ambulance, Hospital and so on who will have to take further action. The reporting citizen has the option of not disclosing his/her identity during this process, as per the Good Samaritan Guidelines. At the back-end, this tool integrates with the accident management and traffic violation management systems if the same is developed by States.

(d)   MoRTH has already initiated the process of coordinating with all States/UTs to create awareness about the tools and ensure their proper adoption and utilization at state, district and lower administrative levels. Effort is on to enable the states to integrate the apps with a well-structured back-end process framework. Ministry has already written to all the states in this regards in January, 2017. To take it further, a series of zonal workshops have been planned starting with one in Chandigarh on 10-11 April covering 12 states – where the Ministry and NIC officials will interact with the State Transport and Traffic Police officials to work out the best implementation mechanism.

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